

(J.H.C. Sch. 1-7)

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

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File No. XXII(6)/1/2024-25/Apptt.

Letter No. _____ /Apptt.

Dated: _____

To

The Principal District & Sessions Judge,
Chatra, Daltonganj, Garhwa, Sahebganj and Giridih.

Sub.:- Foundation Training Programme for Newly Appointed District & Additional Sessions Judges from BAR commencing from 11th August, 2024.

Sir,

I am directed to inform that the Court has been pleased to nominate 08 Newly Appointed District & Additional Sessions Judges from BAR (list enclosed) posted at your judgeship to attend the Foundation Training Programme commencing from 11th August, 2024.

Further, It is also to inform you that as per the approved Training Curriculum there is a prescribed dress code for the officers joining the Academy for the Foundation Training Programme.

Accordingly, you are hereby requested to direct the Officers concerned, to report at Judicial Academy Jharkhand, Ranchi **by the evening of 10th August 2024, positively before 5:00 P.M.** for attending the aforesaid Training Programme and inform the trainee officers that they must arrange their respective dresses for classroom's training at their own end before joining the training programme as they have to adhere to the dress code during the entire training period.

The copies of the letters bearing no. 780/JAJ dated 26.07.2024 & 781/JAJ dated 26.07.2024 containing programme schedule and dress code respectively, are enclosed herewith for reference.

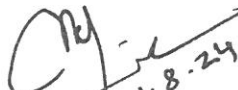
This is for your information and communication to the officers concerned.

Encl.: As above

Memo No. 3859 /Apptt.

Yours Sincerely,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)
Dated, Ranchi, the 01/08/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 780/JAJ & 781/JAJ both dated 26.07.2024 / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, High Court Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website / Officers concerned for information and needful.


1.8.24
Registrar (Administration)

List of 08 Newly Appointed District & Additional Sessions Judges

Sl. No.	Name of the Officer	Place of posting on appointment as
1.	Sri Randhir Kumar Singh	District & Additional Sessions Judge, Chatra
2.	Sri Prateek Chaturvedi	District & Additional Sessions Judge, Daltonganj
3.	Sri Purnendu Kumar Sharma	District & Additional Sessions Judge, Chatra
4.	Sri Abhas Kumar	District & Additional Sessions Judge, Daltonganj
5.	Sri Ashutosh Kumar Pandey	District & Additional Sessions Judge, Garhwa
6.	Sri Purnendu Sharan	District & Additional Sessions Judge, Rajmahal (Sahibganj)
7.	Sri Hariom Kumar	District & Additional Sessions Judge, Giridih
8.	Ms. Prity Kumari	District & Additional Sessions Judge, Giridih